## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 25/03/2016 in CA. No. 02/73(4)/17 & 05/73(4)/17

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: M/s. Ascem Global Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME

**DESIGNATION** 

REPRESENTATION SI

**SIGNATURE** 

Present: None

## Order

Re-notify this case on 18th January, 2017 for clarification.

(Ina Malhotra) Member (J)